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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD.

R.P.No.81/92 in  
O.A.No.310/92.

Date of Order : 3-8-1992

M.Gopalakrishnamurthy .. Applicant

Vs.

Principal Accountant General,  
Audit-I, A.P., Hyderabad. .. Respondent

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Counsel for the Applicant :: Shri K.Venkateswara Rao

Counsel for the Respondent :: Shri G.Parameswara Rao,  
SC for IA & AD

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CORAM:

Hon'ble Shri R.Balasubramanian : Member(A)

Hon'ble Shri C.J.Roy : Member(J)

I Order of the Division Bench delivered by Hon'ble Shri  
R.Balasubramanian, Member(A) X

(In circulation)

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This review petition has been filed by Shri M.Gopalakrishnamurthy against the Principal Accountant-General, Audit-I, A.P., Hyderabad, seeking a review of the order dt. 9.6.92 in O.A.No.310/92.

2. It is stated in this review petition that there is an error apparent in the judgement

3. It is now the case of the review applicant that the applicant was placed under suspension during investigation whereas in the judgement it has been stated that he was placed under suspension after investigation by the Central Bureau of Investigation. Even assuming that this is an error ~~which~~ is of no consequence in that the competent authority was satisfied that there was a case <sup>for</sup> of suspension and, therefore, the Tribunal did not interfere in this case. In the judgement

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in the O.A. it had been stated that the Bench had observed that it saw no illegality in the action of the respondents in keeping him under suspension. What the applicant now wants is virtually a reconsideration of the case and there is no scope for a reconsideration. The review petition is accordingly dismissed with no order as to costs.

R.Balasubramanian

( R.Balasubramanian )  
Member(A).

*verifying*  
( C.J.Roy )  
Member(J).

Dated: 3rd August, 1992.

*8/18/92*  
Deputy Registrar(J)

To

1. The Principal Accountant General,  
Audit-I,A.P.Hyderabad.
2. One copy to Mr.K.Venkateswar Rao, Advocate, D-18, A.G.Colony,Hyd.
3. One copy to Mr.G.Parameswar Rao, SC for IA & AD.CAT.Hyd.
4. One spare copy.
5. One copy to Hon'ble Mr.C.J. Roy. M(J) (CAT.Hyd)  
pvm.

*2nd Aug 1992  
PVM*